

ITEM NO.15+8                      Court 8 (Video Conferencing)                      SECTION XIV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Item No.15

Petition(s) for Special Leave to Appeal (C) No(s). 13021/2020

(Arising out of impugned final judgment and order dated 20-10-2020 in WPC No. 3037/2020 passed by the High Court Of Delhi At New Delhi)

NATIONAL FORUM ON PRISON REFORMS                      Petitioner(s)

VERSUS

GOVERNMENT OF NCT OF DELHI & ORS.                      Respondent(s)

(with applns. for clarification/direction, exemption from filing affidavit, exemption from filing c/c of the impugned judgment, permission to file additional documents/facts/annexures and permission to file lengthy list of dates)

WITH

SLP(C) No. 13738/2020 (XIV)

(with applns. for exemption from filing c/c of the impugned judgment and permission to file additional documents/facts/annexures)

SLP(C) No. 13737/2020 (XIV)

(with applns. for exemption from filing c/c of the impugned judgment)

Item No.8

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 25757/2020

(FOR ADMISSION and I.R. and IA No.125416/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.125415/2020-PERMISSION TO FILE PETITION)

Date : 21-01-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE S. ABDUL NAZEER

HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s)      Mr. Kanhaiya Singhal, AOR

Mr. Ajay Verma, Adv.

Ms. Ritu Kumar, Adv.

Ms. Harini Raghupathy, Adv.

Ms. Ankita Wilson, Adv.

Mr. Satya Mitra, AOR

Mr. Tanveer Ahmed Mir, Adv.  
Mr. Arjun Singh Bhati, AOR

Mr. Balwant Singh Billoawria, Adv  
Mr. Tripurari Ray, Adv.  
Mr. Anirudh Ray, Adv  
Ms. Shilpa Singh AOR

For Respondent(s)

Mr. Sanjay Jain, ASG  
Mr. D.L. Chidananda Adv  
Mr. Ashok Panigrahi, Adv.  
Mr. B.K. Satija, Adv.  
Mr. S. Vinay Ratnakar, Adv.  
Mr. Nabab Singh, Adv.  
Mr. B. V. Balaram Das, AOR

Mr. Chirag M. Shroff, AOR  
Ms. Abhilasha Bharti, Adv  
Mr. Sushant Dogra, Adv

Mr. Gautam Narayan, AOR  
Ms. Asmita Singh, Adv  
Ms. Dacchita Shahi, Adv  
Mr. Adithya Nair, Adv  
Ms. Ritika Vohra, Adv

Ms. Nidhi, AOR  
Mr. Jaydip Pati, Adv.

Mr. Annam D. N. Rao, AOR

UPON hearing the counsel the Court made the following  
O R D E R

The interim order passed on 29.10.2020 is extended till  
25.02.2021.

List these matters on 26.02.2021.

(JAGDISH KUMAR)  
COURT MASTER

(ANAND PRAKASH)  
BRANCH OFFICER